

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**  
**NEW DELHI**

**CP 02/10/2017**

**PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15-12-2017**

**In the matter of:**

**M/s Bayerische Gesellschaft Fur International Wirtschaftsbez MBH-Bayern  
International**

**SECTION OF THE COMPANIES ACT: 2(41)**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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Present: None

**ORDER**

Notice to the Petitioner through counsel as well as to the ROC.

To come up on 18<sup>th</sup> January, 2018.

Sd/-

**(Ina Malhotra)  
Member Judicial**